

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*156
ANSWERED ON 31.07.2023**

**PROJECTS SANCTIONED IN KUSHINAGAR UNDER PRASHAD
SCHEME**

***156. SHRI VIJAY KUMAR DUBEY:**

Will the Minister of TOURISM be pleased to state:

- (a) the projects sanctioned under the Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASHAD) scheme in the Districts of Kushinagar of Uttar Pradesh;**
- (b) the stage of works of the sanctioned projects;**
- (c) whether there is a need to consider the place of religious importance in Kushinagar district; and**
- (d) the religious and historical places from Kushinagar district in Uttar Pradesh which can be taken up through the Ministry of Culture as per the Department norms?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.*156 ANSWERED ON 31.07.2023 REGARDING PROJECT SANCTIONED IN KUSHINAGAR UNDER PRASHAD SCHEME.

(a) to (c): Development of tourism infrastructure in a State/Union Territory is primarily the responsibility of the concerned State Government/ Union Territory Administration, however, Ministry of Tourism (MoT) under its 'Swadesh Darshan', 'Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive' (PRASHAD) and 'Assistance to Central Agencies' Schemes provides financial assistance to the State Governments/ Union Territory Administrations/Central Agencies for development of infrastructure at tourist destinations including at religious/pilgrimage sites. Based on the proposal received as per the scheme guidelines, MoT has sanctioned 6 projects under PRASHAD Scheme and 9 projects under Swadesh Darshan Scheme in the state of Uttar Pradesh including 2 projects covering development work at Kushinagar, details of which is given below:

Sr. No.	Year of Sanction	Name of Project	Sanctioned Amt. (Rs. in Cr.)	Physical Status
1.	2016-17	Development of Srawasti, Kushinagar, & Kapilwastu	87.89	Complete
2.	2018-19	Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Kushinagar-Gaya- Kushinagar in collaboration with MoRTH	15.07	Complete

(d): There are 10 numbers of Centrally Protected Monument in the district of Kushinagar, Uttar Pradesh, the list of the same is annexed. Work on conservation and maintenance on these monuments are done by Archaeological Survey of India from time to time.

ANNEXURE**STATEMENT IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO.*156 ANSWERED ON 31.07.2023 REGARDING PROJECTS SANCTIONED IN KUSHINAGAR UNDER PRASHAD SCHEME****LIST OF CENTRAL PROTECTED MONUMENTS UNDER THE JURISDICTION OF SARNATH CIRCLE IN DISTRICT KUSHINAGAR**

Sl. No.	Name of the Monument / Site	Locality	District
1	A very large Mound of Brick ruins called Asmanpurdih	Chhetiaon	Kushinagar
2	Circular shaped mound and the remains of a stupa	Chhetiaon	Kushinagar
3	Large dih or mound	Chhetiaon	Kushinagar
4	Large flat-topped mound of ruins called Jharmatiya or Dharmatiya cultivated land	Chhetiaon	Kushinagar
5	A mound 170' in the circumference, situated on the eastern extension of the great platform on which the stupa no. 302 stands, about 40' to the north-east of that structure	Chhetiaon	Kushinagar
6	Mound of ruins called Sahiya	Chhetiaon	Kushinagar
7	Ancient site known as Fazilnagar ka kot	Fazilnagar	Kushinagar
8	1) A lofty mound of solid brick work, called deisthan or Rambhar Bhavani 2) An oblong mound mound called the fort of Matha Kuar which is covered with broken bricks and on which stands a much ruined brick stupa, a large statue of buddha, the ascetic; a colossal statue representing Buddha's Nirvan 3) A low square mound covered with broken bricks near the barrows scattered over plain to the north and east of the great mound	Kasia	Kushinagar
9	Large mound covered with broken bricks and a few statues	Padrauna	Kushinagar
10	Mound of brick ruins	Sahiya	Kushinagar
